

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**Order No. 108**

Dated, Agartala, the 11<sup>th</sup> May, 2017

Hon'ble the Chief Justice has been pleased to order that as new High Court **CIS National Core Version 1.0** for the High Court of Tripura has finally been released by the eCommittee, Hon'ble Supreme Court of India and the data from the existing CIS to the new CIS has also been successfully migrated, henceforth the Bench Section(s) of this Registry will invariably give necessary entry in respect of the Sections/Sub-sections/Acts/Rules in the appropriate fields in the new High Court CIS NC Version 1.0 so as to extract appropriate report in respect of the cases, whenever required by the Registry.

In the old High Court CIS, data relating to the relevant Sections, Sub-sections and Acts were put/entered in a 'Text Field Format' and as such entries were made in various forms resulting which actual report as to the pendency of cases in respect of a particular Section or Act could not be extracted.

In order to generate systematic report, the data entry as to the Sections/Sub-sections/Acts/Rules which were entered in the old High Court CIS is to be made afresh in the new High Court CIS NC version 1.0.

Any deviation from this order shall be viewed seriously.

By order,

Sd/-

**(D. Debbarma)**

Dy. Registrar (Judicial)-cum-CPC

**No.F. 6(24)-HC/2017/9262-304**

**May 11, 2017**

**Copy to: –**

1. The Registrar (Vigilance), High Court of Tripura, Agartala;
2. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
3. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
4. The Joint Registrar, High Court of Tripura, Agartala;
5. The Deputy Registrar(s), High Court of Tripura, Agartala;
6. The Chief Librarian, High Court of Tripura, Agartala;
7. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura;
8. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
9. The Assistant Registrar(s), High Court of Tripura, Agartala;
10. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to keep a vigil on the system for uninterrupted service and to upload this order in the official website of the High Court of Tripura;
11. The Librarian-cum-RO, High Court of Tripura, Agartala;
12. The Superintendent(s), High Court of Tripura, Agartala;
13. The Sr. Grade Translator-cum-I/C, Paper Book Section, High Court of Tripura, Agartala;
14. The Court Master(s), High Court of Tripura, Agartala;
15. All the Dealing Assistants, Bench Sections, High Court of Tripura, Agartala; and
16. Order File.

  
**(D. Debbarma)**

Dy. Registrar (Judicial)-cum-CPC